

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/23/2019

Date:29.03.2019

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules, 2010, **19** (18+1*) vacancies in the **Senior Civil Judge Cadre** are notified for the year 2019-20.

Note:- *01 Future vacancy is not assigned to any category for the present. However, this vacancy will be assigned as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/03/2019/3066

Date:29.03.2019

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
3. Registrar (Examination), Rajasthan High Court, Jodhpur.
4. Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
5. All District & Sessions Judges with the request to circulate it amongst officers of Civil Judge Cadre in their Judgeship.
6. Notice Board.


REGISTRAR GENERAL